

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 16**  
**44/241-242/PB/2019**

**IN THE MATTER OF:**

Mr. Rajesh Mittal

Vs.

M.M. Metacraft Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

**SECTION:**

**Under Section 241-242**

**Order delivered on 21.01.2020**

**Coram:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. S.K. Pal, Advocate.

For the Respondent : Mr. Alishan Naqvee, Mr. Mohd. Kamran, Ms. Swet Shikha, Advocates.

**ORDER**

On the joint request made by the counsel for the parties, hearing is deferred to 02.03.2020.

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**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**